### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 364 OF 2017 & IA NO. 583 of 2017

Dated: 22<sup>nd</sup> February, 2018

#### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Schlumberger Asia Service Pvt. Ltd. Vs.			Appellant(s)
Maharashtra Electricity Regulator	у Со	mmission & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Ms. Ananya Sachdeva Mr. Ashish Verma	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Aanchal Arora for R-1 Mr. Varun Agarwal for R-2	

## <u>ORDER</u>

It is stated that learned counsel for the appellant is not keeping well and an adjournment is sought on that ground.

List the matter on 12.03.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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